

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

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LOK SABHA

UNSTARRED QUESTION NO. 1580

TO BE ANSWERED ON 26<sup>th</sup> July, 2016

**Online Database of NPPA**

1580. SHRI SUNIL KUMAR SINGH:  
SHRI A.T. NANA PATIL:  
SHRI RAMDAS C. TADAS:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether certain drug producers have not registered their products on the online database of National Pharmaceutical Pricing Authority (NPPA) and failed to submit the mandatory disclosures and if so, the details thereof; and
- (b) the action taken by the Government against defaulting drug producers for violation of price control order?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)**

(a) & (b): The Integrated Pharmaceutical Database Management System was launched as a comprehensive online system providing a platform to all pharmaceutical manufacturers/ marketers/ importers/ distributor companies to file mandatory returns prescribed in Forms II, III, and V of Drugs (Prices Control) Order, 2013 (DPCO, 2013).

National Pharmaceutical Pricing Authority vide notices dated 16.11.2015, directed all pharmaceutical manufacturing/marketing companies to register themselves in IPDMS and file all mandatory forms as required under the Drugs (Prices Control) Order, 2013 on or before 15th December 2015 and vide notice dated 21.12.2015 directed pharma companies to file details before 15<sup>th</sup> January, 2016 respectively.

Several meetings were also held with pharmaceuticals companies on this subject, followed by one-to-one interaction with the representatives of the companies.

Large number of companies have still not registered their products nor filed all mandatory returns online. General notice was again issued to all the companies on 10.06.2016, followed by specific Show Cause notice to 88 top companies in June-July, 2016 directing them to file mandatory forms online in IPDMS.

As on date, 660 pharmaceutical companies have registered in IPDMS, and 58027 products details have been entered.

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